

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 123  
ANSWERED ON 02/02/2023**

**Proportion and strength of women judges and lawyers**

**123. SHRI RAKESH SINHA:**

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the total strength of women judges in the High Courts of the country;
- (b) its proportion to male judges and percentage of total strength and occupied strength of judges;
- (c) the number of women chief justices of the High Courts;
- (d) the total strength of registered women practicing lawyers in High Courts and its proportion to total number of registered and practising lawyers; and
- (e) the strength of women judges in the Supreme Court during the last three decades since 1990?

**ANSWER**

**MINISTER OF LAW AND JUSTICE**

**(SHRI KIREN RIJJU)**

(a) to (e): As on 31.01.2023, in the High Courts, against the sanctioned strength of 1108 Judges 775 Judges are working out of which 106 are women Judges and 669 are male Judges. The percentage of women Judges is 9.5% of the total strength and 13.6% of the working strength of High Court Judges. At present no women Chief Justice is working in any High Court of the country.

As per the data for 15 States provided by the Bar Council of India there are 284507 women lawyers enrolled out of the total 1542855 advocates, accounting for 15.31%.

As per the data available from the website of the Supreme Court of India, since 1990, 11, women judges have been appointed in the Supreme Court of India.

\*\*\*\*\*